# Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor		mary of		ry of claims		Amount	Amount	Details .	Remar
No.		No. of	Amount	No. of claim	Amount of claims	contingent claims	of claims not admitted	under verificati	in Annexure	ks, if any
		clai ms		S	admitted			on		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	73,48,345	1	73,48,345	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	1	73,48,345	1	73,48,345	0	0	0		

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>27<sup>TH</sup> MAY</u>, <u>2022</u>

#### List of secured financial creditors belonging to any class of creditors

Sl. No.		of claim eived				of claim itted			Amount of		Amount of claim	Amount of claim	Remark s, if any
	Credi t-or	 claimed	Amount of claim admitted	Nature of claim	Amount covered by security	covered by guarant	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off	not admitted	under verifica- tion	
					interest	ee							

## Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>27<sup>TH</sup> MAY</u>, <u>2022</u>

#### List of unsecured financial creditors belonging to any class of creditors

Sl	Name of	Detai	ils of		Det	tails of clain	ı admitted		Amount of	Amount	Amount of	<b>Amount of</b>	Remarks
No	cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		-		admitted		by	party?	CoC		may be			
						guarantee	1 0			set-off			

# Annexure-3 Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED;</u>

Date of commencement of CIRP 04<sup>TH</sup> FEBRUARY, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022);

List of creditors as on: 27<sup>TH</sup> MAY, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	claim 1	ils of receive d		Details o	of claim ad	mitted			Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of recAmou nt claiAmount of claimNature of ofAmount coveredAmount coveredWhether related%						voting share in	claim	dues, that may be set-off	admitted	verifica- tion		

## Annexure-4 Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED;</u>

# Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, <u>2022</u> (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>27<sup>TH</sup> MAY</u>, <u>2022</u>

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.					Detail	s of claim	admitted		Amount	Amount of	Amount	Amount	Remarks,
No	cre-	claim re	eceived						of conti-	any mutual	of claim	of claim	if any
	ditor	Date		Amount		Amount	Whether	% of	ngent	dues, that	not	under	
		of	claimed	of claim	of claim	covered	related	Voting	claim	may be	admitted	verification	
		receipt		admitted		by	party?	share in		set-off			
						guarant		CoC					
						ee							
1	Dhani	20/05/2022	73,48,345		Unsecured	_	No	100	-	-	-	_	NA
	Loans				Financial Creditor								
	and				Cicuitoi								
	Services												
	Limited												
	(Formerly												
	known as												
	Indiabulls												
	Consumer												
	Finance												
	Limited												

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>27<sup>TH</sup> MAY</u>, <u>2022</u>

#### List of operational creditors (Workmen)

Sl. No.	Name of authorised	Name of	Details o			De	etails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under		/
140.	representa- tive, if any	work man	Date of receipt	Amount claimed	Amount of claim admitted				ngent claim	mutual dues, that may be set-off	verification	dmitted	n any

## Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>27<sup>TH</sup> MAY</u>, 2022

## **List of operational creditors (Employees)**

Sl. No.	Name of authorised o	Name empl		ils of eceived	Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	Amount of claim not	,
	representa- tive, if any	-oyee	Date of receipt	claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
								T.P.					

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>27<sup>TH</sup> MAY</u>, <u>2022</u>

#### List of operational creditors (Government dues)

Sl.			Details of		Details of claim admitted				Amount	Amount	Amount	<b>Amount of</b>	Remarks,
No.			claim r	eceived					of contin-	of any	of claim	claim not	if any
			Date	Amount	Amount of	of Nature Whether % of		gent claim	mutual	under	admitted		
	Denartme	Govern	of	claimed	claim	of	related	voting shar		dues, th	verifica -		
	Departme Govern nt ment		receipt		admitted	claim	party?	e in CoC,		at may	tion		
		mem						if		be set-			
								applicable		off			

## Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>27<sup>TH</sup> MAY</u>, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Details	of claim		Details of	f claim ac	lmitted			Amount	Amount	Amount	Amount	Remarks,
No.	of	rece	received							of contin-	of any	of	of claim	if any
	credi	Date of	Amout	Amou	Nature	Amou	Amount	Whether	% of	gent	mutual	claim	under	
	tor	receipt	claimed	nt of	of claim	nt	covered	related	voting	claim	dues,	not ad-	verifica-	
				claim		covere by guara party? share in					that may	mitted	tion	
				ad		dby	-ntee		CoC		be set-off			
				mitted		securi								
						ty								
						inter								
			est											

#### Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>27<sup>TH</sup> MAY</u>, 2022

## List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of cre		ails of received			Details of cl m admitte		Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any	
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	of claim of vered by vered by related			-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion		